

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

INDEX

IN

COMPLIANCE AFFIDAVIT ON BEHALF OF
UTTARAKHAND POLLUTION CONTROL BOARD

(Respondent No. 13)

Original Application No. 686/2024

Pt. Girdhari Lal

Applicant

Versus

Govt. of NCT of Delhi

Respondents

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Dated: November 2024

K. P. Gautam
Advocate
Supreme Court of India
Reg. No. D/119/98



KAUSHAL GAUTAM
Advocate for the Respondent No. 13, UKPCB
A-25, SECOND FLOOR, DEFENCE COLONY
NEW DELHI - 110024
MOB NO. 9811101934
E-mail: officeofkaushalgautam@gmail.com



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COMPLIANCE AFFIDAVIT ON BEHALF OF
UTTARAKHAND POLLUTION CONTROL BOARD

(Respondent No. 13)

I, Dr. Parag Madhukar Dhakate, aged about 47 years, S/o Sh. M.B. Dhakate Presently posted as Member Secretary, Uttarakhand Pollution Control Board, Dehradun, hereby solemnly affirm and state

on oath as under: -

That the deponent is presently posted as the Member Secretary, Uttarakhand Pollution Control Board Uttarakhand and is competent to sign and swear the instant affidavit.

- 2) That the matter was listed before the Hon'ble NGT on 23.10.2024, wherein the Hon'ble tribunal was pleased to implead



UKPCB as respondent no. 13. The Hon'ble tribunal was pleased to direct:

“

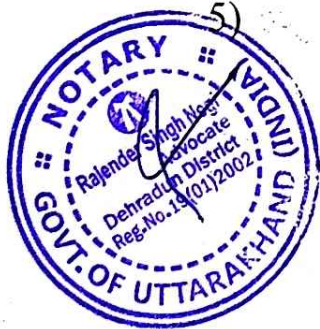
5. Registry is directed to issues notice to respondents who may file their replies within three weeks after receipt of notice.

.....”

3) That in compliance of the aforesaid directions of the Hon'ble tribunal, the Member Secretary, UKPCB vide letter no. UKPCB/H.O./S.No.183-817/2024/1103, dated 13.11.2024 directed the Divisional Forest Officer, Dehradun to provide the information regarding legal/illegal felling/substitution of trees during the construction of road under NHAI, at the earliest. Copy of the letter dated 13.11.2024 is being marked and filed as Annexure No.1 to this affidavit.

4) That response from the Divisional Forest Officer, Dehradun is still awaited.

5) That the deponent is a responsible Government servant having the highest regards for the Hon'ble Tribunal and orders passed by them. The deponent has always made his sincerest efforts to carry out the orders passed by this Hon'ble Tribunal in its letter and spirit and shall continue to do so in the future.



[Handwritten signature]

[Handwritten signature]
Deponent

Verification: -

Verified at Dehradun on the 25 day of November, 2024, that the contents of the accompanying compliance affidavit are true and correct to the best of my knowledge and belief based on the official record and nothing is false, and no material has been concealed therein.

[Signature]
Deponent

Dated- 25 November 2024

K. G. Gautam
Advocate
Supreme Court of India
Reg. No. D/119/98

[Signature]

FILED BY

KAUSHAL GAUTAM
ADVOCATE FOR THE RESPONDENT NO.13, UKPCB
A-25, SECOND FLOOR, DEFENCE COLONY
NEW DELHI - 110024
MOB NO. 9811101934
E-mail: officeofkaushalgautam@gmail.com

[Signature]



This affidavit is sworn before me by
Shri. *Dr. Karan Madhwal, Dhalewal*
who is identified by Shri. *Munish*
at Dehradun on.....

[Signature]
(Rajender Singh Negi)
Advocate & Notary, Dehradun



मुख्यालय
उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड
"गौरा देवी पर्यावरण भवन"
46बी, आई.टी. पार्क, सहस्त्रधारा रोड़, देहरादून
E-mail : msukpcb@yahoo.com, दूरभाष : 0135-2607092

पत्रांक : यूकेपीसीबी / एच.ओ. / सा0-183-817 / 2024 / 1103.

दिनांक 13.11.2024

एन0जी0टी0 मैटर

सेवा में,

प्रभागीय वनाधिकारी
देहरादून वन प्रभाग
तिलक रोड़, देहरादून-248001

विषय:- मा0 हरित अधिकरण में योजित मूल आवेदन सं0 686 / 2024 Pt Girdhari Lal Vs. Govt. of NCT of Delhi में पारित आदेश के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक मा0 हरित अधिकरण में योजित मूल आवेदन सं0 686 / 2024 में पारित आदेश दिनांक 23.10.2024 का सन्दर्भ लेना चाहें। प्रकरण ".....alleging that on Delhi-Saharanpur Dehradun Expressway starting from Akshardham Temple, large number of big trees have been cut indiscriminately, in an illegal manner, causing damage to environment and cleanliness to air." के सम्बन्ध में है।

तत्क्रम में आपसे अनुरोध है कि उत्तराखण्ड क्षेत्रान्तर्गत NHAI द्वारा सड़क निर्माण हेतु वैध/अवैध रूप में काटे गये पेड़ों/प्रतिस्थापित पेड़ों के सम्बन्ध में सूचना प्राथमिकता के आधार पर प्रेषित करना चाहें जिससे मा0 हरित अधिकरण में प्रतिशपथ पत्र दाखिल किया जा सके।

संलग्नक: यथोपरि।

भवदीय

(डा0 पराग मधुकर धकाते)

सदस्य सचिव

प्रतिलिपि:- प्रमुख वन संरक्षक(HoFF), उत्तराखण्ड, 85 राजपुर रोड़, देहरादून को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

सदस्य सचिव

o/c